

Abdul Bashid Sarkar Vs State Of Meghalaya & Ors.

Court: Meghalaya High Court At Shillong

Date of Decision: Jan. 30, 2025

Hon'ble Judges: W. Diengdoh, J

Bench: Single Bench

Advocate: N.D. Chullai, H. Abraham, H. Kharmih, R. Colney, T. Dkhar, H.L. Shangreiso, R. Debnath

Judgement